

Defective Case Register from 2025-05-26 to 2025-05-26

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/21477/2025	SAMEER KUMAR DAS	2025-05-26	PAGE 90 NOT NEAT
2	D-ABLAPL/15618/2025	DIPANKAR ACHARYA	2025-05-26	NOMENCLATURE and NAME OF BOTH PARTIES NOT FURNISHED IN V.NAMA.
3	D-MACA/21645/2025	ADAM ALI KHAN	2025-05-26	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 75 days
4	D-ABLAPL/15506/2025	SUMIT SEKHAR PATTANAIK	2025-05-26	1- Occupation of the petitioner not mentioned in the Affidavit.2- Mobile phone no. not mentioned in the Vakalatnama of the signing Advocate
5	D-BLAPL/15492/2025	PRIYA RANJAN SINGH	2025-05-26	Name of the prosecutrix /informant shall not be reflected in the petition as per standing or.no.3 dt. 9-7-2024.
6	D-ABLAPL/15494/2025	SIBA PRASAD MISHRA	2025-05-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Deponent not properly described in the affidavit AND also signed in affidavit and V. nama not tally with cause title.
7	D-CRLMA/15302/2025	RAMESH CHANDRA SWAIN	2025-05-26	Authentication fees of Rs .1.10 paisa not paid on annexure -4 .
8	D-RVWPET/16382/2025	ADV.	2025-05-26	1.Authentication fee due on the Appellate Court Judgement Rs 2.25 not paid on c.copy vide annexure-1 2.In place of R .F .A it is furnished R .S .A in para -1of appeal memo and Date of disposal not furnished .3 .In declaration petitioner no .- left blank who declared the information furnished is true 4. .Address of opp .parties3 4 5(a) 5(c) 5(d) are not furnished
9	D-BLAPL/12963/2025	HEMANTA KUMAR NAYAK	2025-05-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
10	D-WP(C)/21371/2025	RAJENDRA KUMAR DASH	2025-05-26	1.Date of representation not correctly furnished in 3rd paragraph of the page no.12
11	D-CMAPL/20283/2025	ADV.	2025-05-26	Put up for S.R. after filing of c. copy of impugned order dtd. 30.8.2024 passed in WP (C) no. 32674/2021 and properly pagination of Index.
12	D-ABLAPL/15488/2025	SARADA PRASAD DASH	2025-05-26	1- Provision of Law not correctly furnished on the Top of the Cause title.2-C. Fee of Rs. 10/ not paid in Vakalatnama.
13	D-BLAPL/15161/2025	AMITAV TRIPATHY	2025-05-26	Cause title mentioned C.T.24/2025 Pending in ADJ Padampur but Certified Copy mentioned as GR 796/25 SDJM Padampur.
14	D-CMP/21762/2025	SUVASHISH PATTANAIK	2025-05-26	Opp.parties 3 and 4 in c .m .p were not parties in I .A -01/2025 in lower court .

15	D-BLAPL/15288/2025	GAUTAM CHARAN ROUT	2025-05-26	Name of Petitioner and father name in Bail Application does not tally with the Rejection order in Annexure -2
16	D-MACA/21657/2025	SOMNATH ROY	2025-05-26	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
17	D-MACA/21587/2025	RIMJHIMBALA PATI	2025-05-26	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 10 days
18	D-MACA/21677/2025	AMIT KUMAR NATH	2025-05-26	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 50 days 2. Court Fee Rs.10589/ payable not paid
19	D-MACA/21578/2025	BISHNU BRATA SINGH	2025-05-26	1. Vakalatnama properly stamped but not correct executed 2. parsu executed as paswa
20	D-CMP/21759/2025	SUVASHISH PATTANAIK	2025-05-26	1 .Suit no .furnished in cause title appears not correct .2 .opp. parties 3 and 4 in c .m .p are not parties in I .A- 01/2025of lower court .
21	D-CRLA/15010/2025	BUDHIRAM DAS	2025-05-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Mobile no .of one of the counsel executed vakalatnama not furnished .2 .As per annexure-1 judgement is dated19 .03 2025 but in both the I .As in paragraph-1 judgement challenged is dated 22 .03 .2025 .
22	D-BLAPL/15268/2025	SWARAJ PATEL	2025-05-26	Index does not tally in Q.C
23	D-ABLAPL/15483/2025	SARADA PRASAD DASH	2025-05-26	1-The Date of F.I.R. in Annexure-1 not tally with List of Dates and Events.2- C.Fee of Rs. 10/ not paid in Vakalatnama
24	D-ABLAPL/15484/2025	MANOJ PANIGRAHI	2025-05-26	A. fee Rs. 0.20/- to be filed
25	D-BLAPL/15319/2025	SUBODH KUMAR MOHANTY	2025-05-26	P.S.CASE and T.R.CASE NOT CORRECTLY FURNISHED
26	D-MACA/21589/2025	BISHNU BRATA SINGH	2025-05-26	1. Vakalatnama not correct executed 2. not correct executed in vakalatanama name of father guardian
27	D-WP(C)/21723/2025	SASWATI MOHAPATRA	2025-05-26	Page No.78 Annexure .3 not furnished.
28	D-ABLAPL/15331/2025	BICHITRA NARAYANA SATAPATHY	2025-05-26	1-Synopsis and Dates and Events not properly page marked in Index.
29	D-WP(C)/21672/2025	RABINDRA KUMAR PATNAIK	2025-05-26	.Petition not correctly addressed to Honorable Court
30	D-WP(C)/21725/2025	ASISH MISHRA	2025-05-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
31	D-WP(C)/21816/2025	DEEPALI MAHAPATRA	2025-05-26	Annexure-3 is Partly Legible

32	D-CRLA/14774/2025	AMLAN SHAKTI PAUL	2025-05- 26	Put up for S .R after filing of c .copy/free copy of bail rejection order .
33	D- ABLAPL/15478/2025	SARBESWAR SAHOO	2025-05- 26	1-Synopsis and List of Date and Events not page marked. 2- Annexure-1 not Attested
34	D-WP(C)/21620/2025	DEVASHIS PANDA	2025-05- 26	RESPONDENT NO 1 ADDRESS NOT MENTIONED.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 26-05-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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